

By E-Mail/Speed Post/Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Biswanath

Dated Guwahati, the August, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJ(BN) 1998 dated 23.08.2022

Sir,

With reference to the above, I am directed to inform you that, Smti Arunima Sonowal, Secretary, District Legal Services Authority, Biswanath has been allowed to avail LTC for the block period of 2018-2021 (**by way of carry forward**) w.e.f. 02.10.2022 to 09.10.2022 to visit Rameswaram via Madurai and return back via Chennai along with her husband Shri Gourish Mazumder and son Shri Gaurav Mazumder, by the shortest possible route, as per existing Rules.

Smti Sonowal may be informed accordingly.

Thanking you.

Yours faithfully

Self

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2022/7474-7477 /A, dated 31/8/22
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Arunima Sonowal, Secretary, District Legal Services Authority, Biswanath with reference to her letter dated 18.08.2022.
3. The Deputy Deputy Registrar (Finance), Gauhati High Court, Guwahati for information.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

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